



\$~7 to 9, 11 to 81, 108

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through Mr.Amar Dev, Adv.

versus

UNION OF INDIA & ORS Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

\$~8

+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through Mr.Manish Panda, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Yunus Malik, Adv. for NAA.

\$~9

+ W.P.(C) 3254/2021 & CM No.9933/2021

GILLETTE INDIA LTD Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Tushar Mehta, SG with Mr. Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

Mr. Asheesh Jain, CGSC with Mr. Adarsh Kr. Gupta Advocate for UOI.

W.P.(C) 3910/2020 & connected matters





+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED

..... Petitioner

Through Mr. Abhishek A Rastogi and

Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Tushar Mehta, SG with Mr. Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-3.

\$~12

+ W.P.(C) 12444/2018 & CM Nos.48351-52/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through Mr. Aseem Mehrotra, Adv.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through

\$~13

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through Mr. Tarun Gulati, Sr. Advocate with

Mr. Mr. Sparsh Bhargava, Mr. Vinayak Mathur Advocates





UNION OF INDIA & ORS. Respondents

Through Mr.Anurag Ahluwalia CGSC for

R1/UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

\$~14

+ W.P.(C) 13194/2018

SHARMA TRADING COMPANY Petitioner

Through Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Advocate

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Anurag Ahluwalia CGSC for

R1/UOI.

Ms. Aakanksha Kaul, Mr. Manek

Singh, Advs. for NAA

\$~15

+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner

Through Mr. C.S Lodha, Sr. Adv.with Ms.Vanita Bhargava, Mr. Ajay

Bhargava, Ms. Shweta Kabra, Ms.

Prerna Singh, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Vikrant N Goyal Advocate

\$~16

+ W.P.(C) 1418/2019 & CM No.6501/2019

M/S J.P. & SONS THROUGH SHRI ANKIT KHANDELWAL,

PROPRIETOR

.... Petitioner

Through Mr.Swarnendu Chaterjee, Adv.





NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH ITS SECRETARY & ORS. Respondents Through Mr. Tarun Gulati, Sr. Advocate with Mr. Mr. Sparsh Bhargava, Mr. Vinayak Mathur Advocates \$~17 W.P.(C) 1655/2019 M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner Through Mr. Ajay Bhargava, Adv. versus UNION OF INDIA & ORS. Respondents Mr.Gyanendra Singh, SC for NAA Through \$~18 W.P.(C) 2347/2019 JUBILANT FOODWORKS LTD. & ANR. Petitioners Through Mr.V. Lakshmikumaran, Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Agrim Arora, Mr. Avisha Khatri, Advocates versus UNION OF INDIA & ORS. Respondents Through \$~19 W.P.(C) 3759/2019 MASCOT BUILDCON PRIVATE LTD. Petitioner Mr. Aseem Mehrotra, Adv. Through versus UNION OF INDIA & ORS. Respondents

W.P.(C) 3910/2020 & connected matters

Mr. Tushar Mehta, SG with Mr. Zoheb

Through





Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA. Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.

\$~20

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioner

Through Mr. Rohan Shah, Ms Vanita

Bhargava, Mr. Ajay Bhargava, Ms.

Shweta Kabra, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Anurag Ahluwalia CGSC for

R1/UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

\$~21

+ W.P.(C) 4818/2019

M/S CLOUDTAIL INDIA PVT. LTD & ANR. Petitioners

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Chandra Prakash, Adv. for R-2 &

3.

\$~22

W.P.(C) 5558/2019 & CM No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through Mr.Rupender Sinhmar, Adv.

W.P.(C) 3910/2020 & connected matters

Page 5 of 29





versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei, Adv. for UOI.

\$~23

+ W.P.(C) 7743/2019 & CM No.8162/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through Mr. P. Chidambaram, Sr. Adv. with

Mr. R. Jawahar. Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma

Advs..

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS.

..... Respondent

Through Mr. Abhay Prakash Sahay, CGSC for

UOI.

Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kr. Gupta Advocate

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

\$~24

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through

Mr. R. Jawahar. Mr. Siddharth Bawa

Mr. Anuj Garg, Mr. Mohit Sharma

Advs..

versus

UNION OF INDIA THROUGH ITS SECRETARY & ORS.

..... Respondent

Through Mr. Abhay Prakash Sahay, CGSC for

UOI.

Mr. Ravi Chawla with Mr. Avi Kalra

W.P.(C) 3910/2020 & connected matters





and Mr. Avneesh Upadhyay, Advocates for R-2 & 3

\$~25

+ W.P.(C) 7910/2019 & CM No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through Mr.Abhishek A Rastogi and

Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Abhay Prakash Sahay ,CGSC for

UOI. ALSO

Mr.Sushil KUmar Pandey, SPC Mr.Rahul Mourya, Adv. For UOI. Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

\$~26

+ W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner

Through Mr.Abhishek A Rastogi and

Mr. Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Abhay Prakash Sahay, CGSC for

UOI.

Mr.Gyanendra Singh, SC for NAA.

\$~27

+ W.P.(C) 8078/2019

M/S SATYA ENTERPRISES Petitioner

Through Mr.Sumit K Batra, Mr.Manish

Khurana, Mr.Kunal Yograj Verma,

Advocates





UNION OF INDIA & ORS. Respondents

Through Mr.Sushil Kumar Pandey, SPC,

Mr.Rahul Mourya, Adv. For UOI. Mr.Satyakam Advocate for R-4

GNCTD.

\$~28

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD

..... Petitioner

Through Mr.Rupender Sinhmar, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei, Adv. for UOI.

\$~29

+ W.P.(C) 9248/2019

SINGNATURE BUILDERS PVT LTD

..... Petitioner

Through Mr.Puneet Agrawal, Ms.Hemlata

Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS

..... Respondents

Through

Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

\$~30

+ W.P.(C) 11253/2019 & CM No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD.

..... Petitioner

Through

Mr. Tarun Gulati, Sr. Adv. with

Mr. Sparsh Bhargava, Mr. Vinayak

Mathur Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Tushar Mehta, SG with Mr. Zoheb

W.P.(C) 3910/2020 & connected matters





Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA.

Mr.Rajesh Kumar, Adv. for UOI.

\$~31

+ W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through Mr. Giriraj Subramanium, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Ruchir Mishra and Mr.Mukesh

Kumar Tiwari Advocates for UOI Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

\$~32

+ W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through Mr. Abhishek A Rastogi and

Mr. Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Vikram Jetly CGSC for UOI.

\$~33

+ W.P.(C) 12847/2019 & CM No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through Mr.Puneet Agrawal, Ms.Hemlata

Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Vikram Jetly CGSC for UOI.

Mr. Tushar Mehta, SG with Mr. Zoheb





Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

\$~34

+ W.P.(C) 969/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr.Kritiman Singh, CGSC, Mr.Waize

Ali Noor, Adv. for UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

\$~35

+ W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through

Mr. S. Ganesh, Senior Advocate, Mr. U. A Rana and Mr. Himanshu Mehta

Advocates

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through

Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,





+ W.P.(C) 1406/2020 & CM No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through Mr.Prakash Kumar and Ms. Rashmi

Singh, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Rajesh Kumar, Adv. for UOI.

Ms. Sonia Sharma, Adv. for R2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv for

R-4 & 5

\$~37

+ W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Vikram Jetly CGSC for UOI

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.





+ W.P.(C) 2083/2020 & CM No.7369/2020

FUSION BUILDTECH PVT LTD

Through Mr.Abhishek A Rastogi and

Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

..... Petitioner

Through

Mr.Rajesh Kumar, Adv. for UOI. Mr. Aman Malik, Adv. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

\$~39

+ W.P.(C) 2084/2020 & CM No.7371/2020

ASTER INFRAHOME PVT LTD

..... Petitioner

and

Through Mr.Abhishek A Rastogi

Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr.Raje

Mr.Rajesh Kumar, Adv. for UOI. Mr.

Mr.Samir Malik, Adv. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

\$~40

+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through Mr.Puneet Agrawal, Ms.Hemlata

Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Tushar Mehta, SG with Mr. Zoheb

W.P.(C) 3910/2020 & connected matters

Page 12 of 29





Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA. Mr. Aman Malik, Adv. for NAA.

\$~41

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD, Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

\$~42

+ W.P.(C) 2742/2020 & CM No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through Mr. Prateek Bansal, Mr. Vineet

Nagla, Mr. Anand Landge, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through Mr. B.N.P. Pathak, SGSC for UOI.

\$~43

+ W.P.(C) 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through Mr. Vishal Gouray, Adv

versus

UNION OF INDIA & ORS. Respondents

Through Ms. Mansie jain, advocate for R-8

Mr.Samir Malik, Adv. for NAA.





+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through Mr.Puneet Agrawal, Ms.Hemlata

Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Tushar Mehta, SG with Mr. Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to 7.

\$~45

+ W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through Mr.Alok Yadav, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr

Mr. Asheesh Jain, CGSC, Mr. Adarsh

Kr. Gupta, Adv. for UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

Adv. & Ms. Kanak Grover, Adv.

\$~46

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through Mr. P. Chidambaram, Sr. Adv. With

Mr. R. Jawahar. Mr. Siddharth Bawa

Mr. Anuj Garg, Mr. Mohit Sharma

W.P.(C) 3910/2020 & connected matters





Advs..

versus

UNION OF INDIA AND ORS & ORS. Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

\$~47

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS. Respondents

Through Ms. Neha Malik, Adv. for R-2 & 3.

Ms. Prity Kumari and M. Rambabu, Adv. for Respondent - Pawan Alloy.

\$~48

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through Mr Priyadarshi Manish, Ms Anjali J

Manish, Ms Kinjal Shrivastava, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

\$~49

+ W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner
Through Mr. Tarun Gulati, Senior Adv. with





Mr. Kumar Visalaksh, Mr. Udit Jain, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

Mr. Farman Ali, SPC, Mr.Athar Raza

Farooquei, Adv. for UOI.

\$~50

+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner

Through

Mr. R. Jawahar. Mr. Siddharth Bawa

Mr. Anuj Garg, Mr. Mohit Sharma

Advs..

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei, Adv. for UOI.

Mr. Ravi Chawla with Mr. Avi Kalra

and Mr. Avneesh Upadhyay,

Advocates for R-2 & 3

\$~51

+ W.P.(C) 4824/2020 & CM No.2183/2021

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through Mr.N

Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei, Adv. for UOI.

Mr.Rony O. John, Mr.Piyush Swami

W.P.(C) 3910/2020 & connected matters





and Mr.Arshdeep Singh, Advs. for R-2 and 3.

\$~52

+ W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei, Adv. for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

\$~53

+ W.P.(C) 5347/2020& CM No.23558/2020

GAURSONS REALTECH PVT LTD

..... Petitioner

Through Mr.Mrinal Bharat Ram, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

Mr.Bhagvan Swarup Shukla, SGSC,Mr. Sarvan Kumar, adv for

UOI





+ W.P.(C) 5798/2020 & CM No.5979/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through Mr.Puneet Agrawal, Ms.Hemlata

Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Ms. Sonu Bhatnagar, Sr. Standing

Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2,5 to 7.

\$~55

+ W.P.(C) 5979/2020 & CM No.21655/2020

EMAAR MGF LAND LTD

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

..... Petitioner

Through

Mr. Tushar Mehta, SG with Mr. Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA

\$~56

+ W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through Mr.Nikhil Gupta, Adv.





UNION OF INDIA & ORS. Respondents
Through Mr. Vivek Goyal, CGSC for UOI/R-1

\$~57

+ W.P.(C) 7412/2020 & CM No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through Mr. Tushar Jarwal, Mr. Rahul Sateeja

Mr.Deepak Thackur, Mr.Anurag

Soan, Ms. Vrinda Bagaria, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

Mr. Farman Ali, SPC, Mr.Athar Raza

Farooquei, Adv. for UOI.

\$~58

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Agrim Arora, Mr. Ayisha Khatri

Mr. Agrim Arora, Mr. Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through Ms.Aakanksha

Kaul, Mr.Manek

Singh, Advs. for NAA

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.





+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through Mr. Kumar Visalaksh, Mr. Udit Jain,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Farman Ali, SPC, Mr.Athar Raza

Farooquei, Adv. for UOI.

\$~60

+ W.P.(C) 8751/2020 & CM No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD.

..... Petitioner

Through

Mr.Puneet Agrawal, Ms.Hemlata

Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr.Harish Vaidyanathan Shankar CGSC, Ms. S. Bushra Kazim, Adv. & Ms.Manpreet Kaur Bhasin, GP for

UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2.

\$~61

+ W.P.(C) 9146/2020 & CM No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD

..... Petitioner

Through

Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates





UNION OF INDIA & ORS. Respondents
Through Mr.Ashwini Chawla, Adv. for R-2 &

3

\$~62

+ W.P.(C) 10901/2020 & CM Nos.24162-63/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through Mr.Rajat Bose, Mr.Atulya Kishore

and Mr.Oshank Mittal, Advs.

versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

.... Respondents

Through Ms.Nidhi Raman, CGSC, Mr.Zubin

Singh Adv. for R-1.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

\$~63

+ W.P.(C) 10932/2020 & CM Nos.24237-38/2020

M/S EMAAR MGF LAND LTD Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

\$~64

+ W.P.(C) 990/2021

M/S BPTP LTD. Petitioner

Through Mr.Kishore Kunal, Mr.Manish

Rastogi, Advs.





versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr. Asheesh Jain, CGSC, Mr. Adarsh

Kr. Gupta, Adv. for UOI

\$~65

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through

Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei, Adv. for UOI.

\$~66

+ W.P.(C) 1357/2021

M/S INFINITI RETAIL LTD

..... Petitioner

Through

Mr.Rohan Shah, Advocate, Mr. Mihir Deshmukh, Ms. Megha, Mr.Jay

Gandhi and Mr. Rajat Mittal, Advs.





UNION OF INDIA AND ORS.

..... Respondents

Through

Mr. Dev P Bhardwaj, CGSC with Ms. Anubha Bhardwaj, Adv for UOI. Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

\$~67

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through Mr. Rohan Shah, Mr. S. Mahesh

Sahasranaman, Mr. SriSabari Rajan, Ms. Geetanjali Murti & Mr. Kumar

Harshvardhan, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Tushar Mehta, SG with Mr. Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

\$~68

+ W.P.(C) 1593/2021 & CM No.4529/2021

RAYMOND CONSUMER CARE LTD.

..... Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Pradeep kumar Sharma, Adv.for

UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,





+ W.P.(C) 1765/2021

M/S LE REVE Petitioner

Through Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Rishabh Sahu, Adv. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3

\$~70

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD Petitioner

Through Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Aditya Dewan, Adv. for R-3

\$~71

+ W.P.(C) 1852/2021 & CM No.5359/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through Mr.Abhishek A Rastogi and

Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Satya Ranjan Swain, CGSC,

Mr.Kautilya Birat, Adv. for R-1.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,





+ W.P.(C) 1951/2021 & CM Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through Mr. Abhishek Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through Ms.Sunieta Ojha,Adv. for R-1.

Mr. Aditya Dewan, Adv. for R-3

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

\$~73

+ W.P.(C) 2440/2021

BONNE SANTE Petitioner

Through Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Pradeep kumar Sharma, Adv.for

UOI.

Mr.Rony O. John, Mr.Piyush Swami and Mr.Arshdeep Singh, Advs. for R-

2 and 3.

\$~74

+ W.P.(C) 2897/2021 & CM No.8726/2021

ITC LIMITED & ANR. Petitioners

Through Mr. Ajay Aggarwal, Advocate

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,





+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Ripudaman Bhardwaj, CGSC and Kushagra Kumar, Adv for R-1. Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

\$~76

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Vivek Goyal, CGSC for UOI/R-1. Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Sr. SC and Ms. Tulika Gupta,





+ W.P.(C) 3508/2021 & CM Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through Mr. Shravan Sahny and

Mr. Kritika Sachdeva, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

\$~78

+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei, Adv. for UOI.

Mr. Yunus Malik, Adv. for NAA.

\$~79

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED. Petitioner

Through Mr. Kumar Visalaksh, Mr. Udit Jain,

Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Abhay Prakash Sahay, CGSC for

UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,





+ W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through Mr. Abhishek A Rastogi and

Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Abhay Prakash Sahay, CGSC for

UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta,

Advs. for NAA.

\$~81

+ W.P.(C) 4954/2021 & CM No.15205/2021

M/S KRISHNA TRADING COMPANY Petitioner

Through Mr.V. Lakshmikumaran,

Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri,

Advocates

versus

UNION OF INDIA & ORS. Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb

Hossain, Sr. SC and Ms. Tulika Gupta,

Advs. for NAA.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

% 09.08.2021

Hearing in these matters has been conducted through video conferencing.

W.P.(C) 3910/2020 & connected matters

Page 28 of 29





Mr. Chidambaram, learned Senior Counsel for the petitioner, has commenced his arguments in W.P.(C) 7743/2019 and W.P.(C) 4345/2020.

List for remaining arguments on 01st September, 2021 at 2.30 p.m.

The order be uploaded on the website forthwith. Copy of the order be also forwarded to the learned counsel through e-mail.

MANMOHAN, J

NAVIN CHAWLA, J

AUGUST 9, 2021/Arya